GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF JUSTICE

LOK SABHA UNSTARRED QUESTION NO. 5677 TO BE ANSWERED ON FRIDAY, THE 04TH APRIL, 2025

NUMBER OF SC/ST JUDGES IN HIGHER JUDICIARY AND TRIBUNALS

5677. SMT. KANIMOZHI KARUNANIDHI:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of individuals from Scheduled Caste and Scheduled Tribe communities serving in Subordinate Courts specifically in District Courts, Statewise;

(b) whether the Government maintains data regarding the number of Judicial Officers from the said communities serving in the Central and State Tribunals constituted under various statutes, if so, the details thereof;

(c) the details of the appointments of Judges or Judicial Officers from Scheduled Caste and Scheduled Tribe communities during the last ten years, State-wise; and

(d) whether the reservation criteria is followed in the process of appointing Judges in Higher Courts, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a): As per information available in the MIS (Management Information System) portal of Department of Justice, the number of Judicial Officers from Scheduled

Caste and Scheduled Tribe communities serving in Subordinate Courts specifically in District Courts, State-wise, as on 02.04.2025 is at *Annexure-I*.

(b):The number of Judicial Officers from the said communities serving in the Central and State Tribunals constituted under various statutes is not centrally maintained.

(c) & (d): The details of the appointments of Judges or Judicial Officers from Scheduled Caste and Scheduled Tribe communities during the last ten years, State-wise are not available in the Department. However, as per the information available on the MIS portal, the working strength of Judicial Officers from Scheduled Caste and Scheduled Tribe communities in District and Subordinate Courts during the last five years, State-wise are at *Annexure-II*.

Appointment of Judges to the Supreme Court and High Courts is made under Articles 124, 217 and 224 of the Constitution of India, which do not provide for reservation for any caste or class of persons. Therefore, categorywise data pertaining to representation of SCs, STs and OBCs among the Judges of High Courts are not centrally maintained. However, since 2018, the recommendees for the post of High Court Judges are required to provide details regarding their social background in the prescribed format (prepared in consultation with the Supreme Court). Accordingly, as per the information provided by the recommendees, out of 719 High Court Judges appointed since 2018, 22 belong to SC category, whereas 16 belong to ST category.

As per the Memorandum of Procedure (MoP), the responsibility for initiation of proposals for appointment of Judges in the Supreme Court vests with the Chief Justice of India, while the responsibility for initiation of proposals for appointment of Judges in the High Courts vests with the Chief Justice of the concerned High Court. However, the Government has been requesting the Chief Justices of High Courts that while sending proposals for appointment of Judges, due consideration be given to suitable candidates belonging to Scheduled Castes, Scheduled Tribes, Other Backward Classes, Minorities and Women to ensure social diversity in the appointment of Judges in High Courts. Only those persons, who are recommended by the Supreme Court Collegium, are appointed as Judges of the Supreme Court and High Courts.

Appointments in District and Subordinate Courts fall under the jurisdiction of State Governments and High Courts, as per Articles 233 and 234 of the Constitution of India. The recruitment process is governed by the rules framed by State Governments in consultation with High Courts.

ANNEXURE-I

STATEMENT REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 5677 FOR ANSWER ON 04.04.2025 REGARDING 'NUMBER OF SC/ST JUDGES IN HIGHER JUDICIARY AND TRIBUNALS'.

Working strength of SC/ST Judicial Officer in District and Subordinate courts as on 02.04.2025

Sl. No.	States & UTs	Judge(Civil Judge(Junior Division)		Civil Judge(Senior Division)		District Judge/DJ)	
		SC	ST	SC	ST	SC	ST	
1	Andaman and Nicobar	0	0	0	0	0	0	
2	Andhra Pradesh	53	19	23	10	30	3	
3	Arunachal Pradesh	0	9	0	16	0	7	
4	Assam	16	23	12	21	6	7	
5	Bihar	129	9	63	5	48	3	
6	Chandigarh	7	0	0	0	1	0	
7	Chhattisgarh	26	57	17	45	30	26	
8	D & N Haveli	0	0	0	0	0	0	
9	Daman & Diu	0	0	0	0	0	0	
10	Delhi	46	21	12	1	10	1	
11	Goa	0	2	0	0	0	0	
12	Gujarat	59	1	50	4	8	0	
13	Haryana	31	0	42	0	21	0	
14	Himachal Pradesh	8	2	8	4	6	1	
15	Jammu and Kashmir	13	11	6	7	9	7	
16	Jharkhand	15	31	0	0	0	0	
17	Karnataka	77	19	90	20	60	9	
18	Kerala	20	0	11	1	11	1	
19	Ladakh	1	2	0	4	0	1	
20	Lakshadweep	1	0	0	1	0	0	
21	Madhya Pradesh	122	55	62	90	85	92	
22	Maharashtra	140	2	43	3	44	2	
23	Manipur	0	6	0	4	0	4	
24	Meghalaya	0	15	0	21	0	18	
25	Mizoram	0	13	0	17	0	15	
26	Nagaland	0	0	0	0	0	0	
27	Odisha	30	4	0	0	0	0	
28	Puducherry	3	0	0	0	0	0	
29	Punjab	118	0	34	0	33	0	
30	Rajasthan	64	47	60	52	59	24	
31	Sikkim	0	1	0	2	0	5	
32	Tamil Nadu	119	5	57	4	35	1	
33	Telangana	38	20	15	7	15	13	
34	Tripura	5	9	4	7	4	6	
35	Uttar Pradesh	214	17	134	15	191	7	
36	Uttarakhand	16	3	12	4	18	5	
37	West Bengal	0 1371	0	0	0	0	0	
	TOTAL		403	755	365	724	258	

Source: MIS Portal of Department of Justice.

ANNEXURE-II

STATEMENT REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 5677 FOR ANSWER ON 04.04.2025 REGARDING 'NUMBER OF SC/ST JUDGES IN HIGHER JUDICIARY AND TRIBUNALS'.

	Ī		Civil e(Junior	Civil Judge(Senior Division)		District Judge/DJ)	
Sl. No.	States & UTs		vision)				
		SC	ST	SC	ST	SC	ST
1	Andaman and Nicobar	0	0	0	0	0	0
2	Andhra Pradesh	43	16	29	8	16	1
3	Arunachal Pradesh	0	13	0	9	0	9
4	Assam	12	18	10	18	0	0
5	Bihar	123	10	77	4	20	1
6	Chandigarh	2	0	0	0	0	0
7	Chhattisgarh	20	48	18	29	22	27
8	D & N Haveli	0	0	0	0	0	0
9	Daman & Diu	0	0	0	0	0	0
10	Delhi	53	5	1	1	7	1
11	Goa	0	2	0	0	0	0
12	Gujarat	58	2	46	3	11	1
13	Haryana	39	0	25	0	22	0
14	Himachal Pradesh	10	5	7	1	6	2
15	Jammu and Kashmir	9	6	10	4	5	6
16	Jharkhand	26	62	0	0	0	0
17	Karnataka	76	14	48	9	44	7
18	Kerala	22	1	5	0	7	0
19	Ladakh	0	4	0	1	0	0
20	Lakshadweep	1	0	0	1	0	0
21	Madhya Pradesh	106	94	71	87	63	54
22	Maharashtra	140	2	43	3	44	2
23	Manipur	0	2	2	4	0	5
24	Meghalaya	0	20	0	14	0	12
25	Mizoram	0	16	0	14	0	13
26	Nagaland	0	8	0	7	0	11
27	Odisha	13	0	0	0	0	0
28	Puducherry	0	0	0	0	0	0
29	Punjab	76	0	37	0	25	0
30	Rajasthan	92	69	53	40	25	10
31	Sikkim	0	2	0	1	0	4
32	Tamil Nadu	117	4	55	3	41	1
33	Telangana	35	17	11	8	12	6
34	Tripura	5	11	4	5	3	6
35	Uttar Pradesh	234	11	115	10	178	7
36	Uttarakhand	18	4	14	3	14	9
37	West Bengal	0	0	0	0	0	0
urce: MIS Portal of D	TOTAL	1330	466	681	287	565	195

Working strength of SC/ST Judicial Officer in District and Subordinate courts as on 31.12.2020

Source: MIS Portal of Department of Justice

Sl. No.	States & UTs	Judge	Civil Judge(Junior Division)		Civil Judge(Senior Division)		District Judge/DJ)		
		SC	ST	SC	ST	SC	ST		
1	Andaman and Nicobar	0	0	0	0	0	0		
2	Andhra Pradesh	42	15	23	9	19	1		
3	Arunachal Pradesh	0	13	0	9	0	9		
4	Assam	15	22	7	16	0	0		
5	Bihar	115	9	64	5	38	1		
6	Chandigarh	2	0	0	0	0	0		
7	Chhattisgarh	23	56	20	30	25	27		
8	D & N Haveli	0	0	0	0	0	0		
9	Daman & Diu	0	0	0	0	0	0		
10	Delhi	54	6	14	2	8	1		
11	Goa	0	2	0	0	0	0		
12	Gujarat	58	2	46	3	10	0		
13	Haryana	38	0	26	0	22	0		
14	Himachal Pradesh	7	4	8	2	7	2		
15	Jammu and Kashmir	7	9	5	6	8	5		
16	Jharkhand	26	61	0	0	0	0		
17	Karnataka	76	11	48	8	49	9		
18	Kerala	21	1	9	0	7	0		
19	Ladakh	0	4	0	2	0	0		
20	Lakshadweep	0	0	0	1	0	0		
21	Madhya Pradesh	104	91	69	84	60	59		
22	Maharashtra	140	2	43	3	44	2		
23	Manipur	1	5	2	4	1	4		
24	Meghalaya	0	20	0	14	0	12		
25	Mizoram	0	16	0	13	0	13		
26	Nagaland	0	0	0	0	0	0		
27	Odisha	17	0	0	0	0	0		
28	Puducherry	0	0	0	0	0	0		
29	Punjab	79	0	38	0	29	0		
30	Rajasthan	87	66	37	30	43	20		
31	Sikkim	0	2	0	1	0	4		
32	Tamil Nadu	121	5	58	3	46	1		
33	Telangana	40	22	11	7	15	7		
34	Tripura	5	11	4	5	3	6		
35	Uttar Pradesh	193	14	155	11	155	7		
36	Uttarakhand	20	4	14	3	13	9		
37	West Bengal	0	0	0	0	0	0		
	TOTAL	1291	473	701	271	602	199		

Source: MIS Portal of Department of Justice

Sl. No.	States & UTs		Civil Judge(Junior Division)		Civil Judge(Senior Division)		District Judge/DJ)	
		SC	ST	SC	ST	SC	ST	
1	Andaman and Nicobar	0	0	0	0	0	0	
2	Andhra Pradesh	39	16	32	12	19	1	
3	Arunachal Pradesh	0	12	0	11	0	9	
4	Assam	15	22	7	16	0	0	
5	Bihar	115	9	62	5	35	1	
6	Chandigarh	3	0	0	0	1	0	
7	Chhattisgarh	27	65	19	31	27	27	
8	D & N Haveli	0	0	0	0	0	0	
9	Daman & Diu	0	0	0	0	0	0	
10	Delhi	55	6	9	1	8	1	
11	Goa	0	2	0	0	0	0	
12	Gujarat	54	1	50	4	9	0	
13	Haryana	38	0	26	0	22	0	
14	Himachal Pradesh	9	4	7	2	7	2	
15	Jammu and Kashmir	9	8	6	6	7	3	
16	Jharkhand	20	55	0	0	0	0	
17	Karnataka	76	15	49	7	59	9	
18	Kerala	16	1	13	0	7	1	
19	Ladakh	0	2	0	2	0	1	
20	Lakshadweep	0	0	0	1	0	0	
21	Madhya Pradesh	125	97	59	81	74	56	
22	Maharashtra	140	2	43	3	44	2	
23	Manipur	1	4	1	5	1	4	
24	Meghalaya	0	25	0	14	0	15	
25	Mizoram	0	16	0	10	0	15	
26	Nagaland	0	0	0	0	0	0	
27	Odisha	17	0	0	0	0	0	
28	Puducherry	0	0	0	0	0	0	
29	Punjab	79	0	36	0	27	0	
30	Rajasthan	65	58	46	29	47	22	
31	Sikkim	0	2	0	0	0	5	
32	Tamil Nadu	120	5	57	3	43	1	
33	Telangana	33	18	17	11	13	7	
34	Tripura	5	7	4	9	4	7	
35	Uttar Pradesh	193	15	151	11	143	7	
36	Uttarakhand	16	3	16	4	15	8	
37	West Bengal	0	0	0	0	0	0	
	TOTAL Portal of Department of Justice	1270	470	710	278	612	204	

Source: MIS Portal of Department of Justice

SI. No.	States & UTs	Civil Jud Divis			Civil Judge(Senior Division)		District Judge/DJ)		
1.00		SC	ST	SC	ST	SC	ST		
1	Andaman and Nicobar	0	0	0	0	0	0		
2	Andhra Pradesh	44	17	23	10	28	3		
3	Arunachal Pradesh	0	9	0	16	0	8		
4	Assam	13	15	9	18	0	0		
5	Bihar	129	9	63	5	48	3		
6	Chandigarh	3	0	0	0	1	0		
7	Chhattisgarh	26	62	13	29	28	27		
8	D & N Haveli	0	0	0	0	0	0		
9	Daman & Diu	0	0	0	0	0	0		
10	Delhi	48	21	8	0	8	1		
11	Goa	0	2	0	0	0	0		
12	Gujarat	59	1	50	4	8	0		
13	Haryana	48	0	26	0	20	0		
14	Himachal Pradesh	8	2	8	4	7	2		
15	Jammu and Kashmir	9	7	6	6	5	3		
16	Jharkhand	15	36	0	0	0	0		
17	Karnataka	80	16	50	7	58	9		
18	Kerala	18	1	12	0	9	1		
19	Ladakh	0	3	0	2	0	0		
20	Lakshadweep	0	0	0	1	0	0		
21	Madhya Pradesh	131	66	78	116	72	54		
22	Maharashtra	140	2	43	3	44	2		
23	Manipur	0	6	0	4	0	4		
24	Meghalaya	0	25	0	14	0	15		
25	Mizoram	0	16	0	10	0	15		
26	Nagaland	0	0	0	0	0	0		
27	Odisha	26	3	0	0	0	0		
28	Puducherry	0	0	0	0	0	0		
29	Punjab	78	0	37	0	27	0		
30	Rajasthan	80	59	50	43	53	23		
31	Sikkim	0	2	0	0	0	5		
32	Tamil Nadu	119	5	57	4	39	1		
33	Telangana	38	20	15	7	15	13		
34	Tripura	5	9	4	7	4	6		
35	Uttar Pradesh	146	11	134	15	196	7		
36	Uttarakhand	16	3	14	4	16	5		
37	West Bengal	0	0	0	0	0	0		
	TOTAL	1279	428	700	329	686	207		

Source: MIS Portal of Department of Justice

Sl. No.	States & UTs	Civil Judgo Divisi		Civ Judge(S Divis	Senior	District Judge/DJ)	
		SC	ST	SC	ST	SC	ST
1	Andaman and Nicobar	0	0	0	0	0	0
2	Andhra Pradesh	53	19	23	10	30	3
3	Arunachal Pradesh	0	9	0	16	0	7
4	Assam	16	23	12	21	6	7
5	Bihar	129	9	63	5	48	3
6	Chandigarh	7	0	0	0	1	0
7	Chhattisgarh	26	57	17	45	30	26
8	D & N Haveli	0	0	0	0	0	0
9	Daman & Diu	0	0	0	0	0	0
10	Delhi	46	21	12	1	10	1
11	Goa	0	2	0	0	0	0
12	Gujarat	59	1	50	4	8	0
13	Haryana	31	0	42	0	21	0
14	Himachal Pradesh	8	2	8	4	6	1
15	Jammu and Kashmir	13	11	6	7	9	8
16	Jharkhand	15	31	0	0	0	0
17	Karnataka	77	19	90	20	60	9
18	Kerala	20	0	11	1	10	1
19	Ladakh	1	2	0	4	0	1
20	Lakshadweep	1	0	0	1	0	0
21	Madhya Pradesh	122	55	79	106	66	73
22	Maharashtra	140	2	43	3	44	2
23	Manipur	0	6	0	4	0	4
24	Meghalaya	0	15	0	21	0	18
25	Mizoram	0	13	0	17	0	15
26	Nagaland	0	0	0	0	0	0
27	Odisha	30	4	0	0	0	0
28	Puducherry	3	0	0	0	0	0
29	Punjab	118	0	34	0	33	0
30	Rajasthan	64	47	60	52	59	24
31	Sikkim	0	1	0	2	0	5
32	Tamil Nadu	119	5	57	4	35	1
33	Telangana	38	20	15	7	15	13
34	Tripura	5	9	4	7	4	6
35	Uttar Pradesh	214	17	134	15	193	7
36	Uttarakhand	16	3	12	4	18	5
37	West Bengal	0	0	0	0	0	0
	TOTAL E Bortal of Department of Justice	1371	403	772	381	706	240

Source: MIS Portal of Department of Justice